

Governments in this regard?

(b) if so, the details thereof; and

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). Various steps to strengthen the Cooperatives in the country have been initiated which, inter-alia, include:-

Revision of Cooperative Acts on the line of Model Cooperative Act recommended by Ch. Brahm Perkash Committee, to make Cooperatives vibrant democratic organisations and strengthen the federal cooperative organisations.

Formulation of National Policy on Cooperatives aiming at developing Cooperatives as self-reliant democratic institutions.

Formulation and implementation, of business development plan for primary cooperatives to make them economically viable in, pursuance of the recommendations of Agricultural Credit Review Committee; and

Encouraging deposit mobilisation from members in Primary Agricultural Credit Societies through model deposit guarantee Scheme.

(c) Cooperation being a State subject, State Governments have been advised to initiate action in this regard.

Almond Industry

4047. DR. SHRIMATI K.S. SOUNDARAM: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government have any special programme for the development of almond industry;

(c) the States where this programme is to be implemented during the Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRDHAR GOMANGO): (a) to (c). There is no special scheme for the development of Almond in the country. However, a Central Sector Scheme on Integrated programme for the Development of Horticulture in Temperate Region is being implemented in the States of Jammu and Kashmir, Himachal Pradesh, Uttar Pradesh and Arunachal Pradesh for establishment of nurseries which includes almonds also.

Unauthorised Construction in Hari Nagar

4048. SHRI PHOOL CHAND VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on April 8, 1992 to unstarred Question No. 6491 regarding unauthorised second floor construction in Pocket 9, Hari Nagar, New Delhi and state:

(a) whether the information asked for therein has since been collected;

(b) if so, the details to each part thereof;

(c) if not, the reasons therefor; and

(d) the time by the which the same is likely to be made available?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNCHALAM): (a) Yes, Sir.

(b) According to DDA, there is no contradictory reply to para 'd' of USQ No. 799 and para (a) and (b) of USQ No. 2237 the